

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.05.2023 (THURSDAY)**
CHENNAI BENCH (**VIRTUAL MODE**)
10.30AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 111/2023 For Directions IA No. 308/2023	M/s. Jiva Internet Solutions Pvt. Ltd. Vs Galada Power and Telecommunication Ltd & 5 Ors.	Mr. K Raghavcharyulu	Mr. ML Ganesh
2	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha Vs M/s. Litostroj Power D.O.O	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan For Caveator
3	Comp App (AT) (CH) (Ins) No. 124/2023 For Condone Delay IA No. 423/2023 For Exemption IA No. 422 & 424/2023	Ramesh Kumar Garg Vs Buildmet Pvt. Ltd.	Mr. Akshay Goel	
4	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	
5	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of the Corporate Debtor Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	
6	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2

		WITH		
7	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2
8	Comp App (AT) (CH) No. 41/2023 For Stay IA No. 428/2023	Vetril Electronics Pvt.Ltd. & 2 Ors Vs Vinod Bajaj	Mr. AS Vihwajith	
9	Comp App (AT) (CH) No. 42/2023 For Exemption IA No. 432/2023 For Stay IA No. 431/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	
10	Comp App (AT) (CH) No. 43/2023 For Exemption IA No. 438/2023 For Stay IA No. 437/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 For Additional docs. 1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar- R1 Mr. Edward James- R2 Mr. Adithya Reddy- R3

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 132/2021 (CA (AT) (Ins) No.564/2020)	Mr. K Siddharth Jain Vs M/s Shree Krishna Polystrap Pvt Ltd	Mr. Charu Sachdev	Mr. C. Ramesh Kumar, CA

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
15	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
16	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
17	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham KumarR2,R3, R5 & R6 Mr. N.P. VijaykumarR7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9

18	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. S.Sriraman- R1 Mr. Thriyambak J Kannan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
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Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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